

LOK SABHA
UNSTARRED QUESTION NO. 843
TO BE ANSWERED ON 7TH DECEMBER, 2023

Petrol Pumps providing Alternate Fuels

**843. SHRI MADDILA GURUMOORTHY:
SHRI M.V.V. SATYANARAYANA:
SHRI ADALA PRABHAKARA REDDY:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pumps that, in addition to conventional fuels, also provide facilities for marketing at least one new generation alternate fuels like Compressed Natural Gas (CNG), Biofuels, Liquefied Natural Gas (LNG), Electric Vehicle Charging Points etc., State/UT-wise;
- (b) the number of petrol pumps that have operationlised facilities specifically for Electric Vehicle Charging Stations, State/UT-wise;
- (c) whether the Government has implemented any specific policy or has set any deadline for all petrol pumps around the country to provide facilities for such new generation alternate fuels including Electric Vehicle Charging Stations; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a) to (d) Government vide resolution dated 08.11.2019 has revised the guidelines for granting authorization to market transportation fuels i.e. MS/HSD, which inter-alia, state that in addition to conventional fuels, the authorized entities and the Oil Marketing Companies (OMCs) are required to install facilities for marketing at least one new generation alternate fuels at their proposed retail outlets within three years of operationalization of said outlet. Further, the entities authorized under Resolution dated 08.03.2002 & 10.08.2015 are also required to install facilities for marketing at least one new generation alternate fuels at their proposed Retail Outlets (ROs) after 08.11.2019.

The details of State/UT wise, Public Sector OMCs' retail outlets having facility of at least one new generation alternate fuels as on 01.10.2023 and OMCs' retail outlets having facility of Electric Vehicle Charging station as on 01.10.2023 is **annexed**.

Annexure

Annexure referred to in reply to parts (a) to (d) of the Lok Sabha unstarred question No. 843 asked by Shri Maddila Gurumoorthy, Shri M.V.V. Satyanarayana and Shri Adala Prabhakara Reddy for answer on 07.12.2023 regarding “Petrol Pumps providing Alternate Fuels”

S.No.	State & UT	No. of OMC ROs with facility of EV Charging as on 01.10.2023	No. of OMC ROs having at least one facility of CNG, Biofuel, LNG, EV charging Point etc as on 01.10.2023
1	Andhra Pradesh	363	501
2	Arunachal Pradesh	31	31
3	Assam	182	189
4	Bihar	225	348
5	Chhattisgarh	188	194
6	Delhi	148	287
7	Goa	33	38
8	Gujarat	625	1292
9	Haryana	506	751
10	Himachal Pradesh	68	83
11	Jharkhand	191	287
12	Karnataka	772	1019
13	Kerala	281	400
14	Madhya Pradesh	491	690
15	Maharashtra	699	1303
16	Manipur	33	33
17	Meghalaya	32	32
18	Mizoram	2	2
19	Nagaland	17	17
20	Odisha	325	416
21	Punjab	365	584
22	Rajasthan	664	892
23	Sikkim	2	2
24	Tamil Nadu	759	998
25	Telangana	421	548
26	Tripura	31	44
27	Uttar Pradesh	1288	2005
28	Uttarakhand	103	143
29	West Bengal	438	498
30	Andaman and Nicobar Islands	3	3
31	Chandigarh union territory	11	15
32	Daman Diu & Dadra Nagar Haveli	2	12
33	Jammu and Kashmir	101	101
34	Ladakh	2	2
35	Lakshadweep	1	1
36	Puducherry	19	25

Source: OMCs(IOCL/BPCL/HPCL)